## Central Administrative Tribunal Principal Bench, New Delhi

C.P. No. 222/2019 in O.A. No. 634/2019

This the 30th day of September, 2019

Hon'ble Mr. A.K. Bishnoi, Member (A) Hon'ble Mr. R.N. Singh, Member (J)

Ms. Sneha Gandhi, Aged-30 Years, D/o Late Sh. Darsha K. Gandhi, R/o D-532, Sector-1, Rohini, Avantika, New Delhi-85.

...Petitioner

(By Advocate: Sh. Yogesh Sharma)

## **VERSUS**

- Sh. Avinash K. Srivastava, Secretary, Ministry of Consumer Affairs, Food & Public Distribution, Krishi Bhawan, New Delhi.
- 2. Sh. Mahender Singh
  Under Secretary to the Govt. of India,
  Ministry of Consumer Affairs, Food & Public
  Distribution,
  Department of Food & Public Distribution,
  Storage and Research Administration,
  Room No. 384-A, Krishi Bhawan, New Delhi.
- 3. Sh. Ashim Khurana, Chairman, Staff Selection Board, Block No. 12, CGO Complex, Lodhi Road, New Delhi.
- Sh. S.C. Kashyap,
   Under Secretary (ND-III)
   Staff Selection Board,
   Block No. 12, CGO Complex, Lodhi Road,
   New Delhi.

...Respondents

CP 222/2019 in OA 634/2019

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(By Advocates: Sh. Shailender Tiwari for Respondent No. 1 and 2, Ms. Geetanjali Sharma for Respondent No. 3 and 4; Sh. Gyanendra Singh)

## ORDER (Oral)

## Hon'ble Mr. R.N. Singh, Member(J):

Heard the counsels for parties.

2. In pursuance of the directions of this Tribunal in order dated 01.03.2019 in aforesaid OA, the respondents have passed an Office Order No. 22/2019-SRA on 26.09.2019.

Learned counsel for petitioner submits that the petitioner may be given liberty to challenge the aforesaid Office Order in accordance with law.

3. In view of the aforesaid, CP is closed. Notices are discharged. However, the petitioner will be at liberty to challenge the aforesaid Office Order dated 26.09.2019 in accordance with law, if she is so advised.

(R.N. Singh)
Member (J)

(A.K. Bishnoi) Member (A)

/akshaya/